

**Representation from Airport Authority Communication Officers' Association**

1362. SHRI AKHILESH DAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Airport Authority Communication Officers' Association has made some representations viz. "Charter of Demands" regarding their grievances;

(b) if so, the details thereof;

(c) whether settlement effective from 1st April, 1996 has not been implemented so far;

(d) whether Government propose to look into Charter of Demands to arrive at "Wage settlement"; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) Yes, Sir. The Association submitted various demands regarding grant of allowances.

(c) No, Sir. It has been implemented.

(d) and (e) Do not arise.

**Private Airlines Operating on International Routes**

1363. SHRI SANJAY DALMIA:  
DR. ALLADI P. RAJKUMAR:  
DR. D. VENKATESHWAR  
RAO:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of applications that are pending for grant of licence for private airlines to operate on international routes;

(b) the guidelines that are being followed for granting such licences;

(c) the details of private airlines operating at present;

(d) whether Government have undertaken any study about its impact on the national carrier; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Requests have been received from M/s Sahara Airlines and M/s Elbee Airlines for permission to operate on international routes. Similar requests were also received earlier from M/s East West Airlines and M/s Modi Luft, who are at present no operating.

(b) to (e) For the present, the Government do not propose to designate any private airline for operation on international sectors.

**Aircraft Availability Position of AI and IA**

1364. SHRI S.M. KRISHNA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the losses suffered by Air India during the last two years, year-wise;

(b) whether his attention has been drawn to the newsitem captioned "Delayed decision on MCLR may give Airbus an edge" appeared in the Hindustan Times dated May 18, 1998; if so, his reaction thereon;

(c) whether Government has reviewed the aircraft availability position for domestic airlines i.e. IA and AI following recent sanctions imposed by US; and

(d) if so, the details thereof and the action plan proposed in that direction?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Detail of losses are as under:—

Year	Loss (Rs. in crores)
1996-97	296.94
1997-98	280.43(Provisional)

(b) to (d) Expansion/renewal of fleet by the two airlines is a continuing exercise and depends on the resources of the airlines, traffic requirements, suitability of the aircraft type, viability of operations on various sectors/routes etc.